

**COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 189 OF 2017

Dated : 17th July, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

Tamilnadu Generation & Distribution Corporation Ltd.	...	Appellant(s)
Versus		
PPN Power Generating Co. Pvt. Ltd. & Anr.	...	Respondent(s)

Counsel for the Appellant(s) : Mr. S. Vallinayagam
Ms. Amali

Counsel for the Respondent(s) : Mr. Senthil Jagadeesan
Ms. Sonakshi Malhan for R-1

ORDER

As agreed by learned counsel for the parties, list the matter for hearing on **18.09.2019**.

**(S. D. Dubey)
Technical Member**

**(Justice Manjula Chellur)
Chairperson**

tpd/mkj

